

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
LOK SABHA**

**UNSTARRED QUESTION NO. 1270.
TO BE ANSWERED ON TUESDAY, THE 03RD DECEMBER, 2024.**

EXEMPTION TO TEMPLE FESTIVALS UNDER EXPLOSIVE ACT, 1884

1270. ADV DEAN KURIAKOSE:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether the Government has issued any notification banning the use of fire crackers under the Explosive Act, 1884 on October 11th, 2024, if so, the details thereof;
- (b) whether the Government is aware that festivals like Thrissur Pooram and other related festivals in Kerala have a long standing tradition of using firecrackers, if so, the details thereof; and
- (c) if so, whether the Government has any proposal to give exemption for use of fire-crackers under the Explosive Act and the details thereof?

ANSWER

**वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)
THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI JITIN PRASADA)**

- (a): No Sir. However, we brought the notification dated 11.10.2024, which does not ban the use of fireworks.
- (b): Yes Sir.
- (c): Does not arise in view of (a) above.
